

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7068/2019

OMPAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Jitendra Kumar, AOR
Mr. Manohar Pratap, Adv.
Mr. Gaurav Kumar, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Ms. Mamta Saxena, Adv.
Mr. Deepak Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for petitioner is present.
None appeared for the Respondent.

Sole Respondent has already filed the Counter Affidavit.

List the matter before the Hon'ble Court as per rules.

RAJIV KALRA
Registrar

pm